

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 36/(MAH)/2015
CA No. 97/2016

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2017

NAME OF THE PARTIES: Mr. Sagar Ambadekar

V/s.
M/s. Urban Genesis Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

① Manish Parde PCS - for Petitioner.

② R.T. Raj Guroo Advocate for Respondent

ORDER

CA No. 97/16 in CP No. 36/397-398/CLB/MB/MAH/2015

1. The Learned Representatives of both the sides are present.
2. At the request of the parties adjourned to 02.03.2017 for final hearing.

01.02.2017.

sd/-
B.S.V. PRAKASH KUMAR
MEMBER (JUDICIAL).